

(b) In order to get the matter investigated, an FIR No. 212 dated 31.10.2011 has been lodged with Delhi Police.

(c) The particulars of fake educational institutions have been placed on the website of the University Grants Commission.

#### **South Asian University**

1942. SHRI BALAVANT *ALIAS* BAL APTE :

SHRI ANIL MADHAV DAVE :

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether there were arbitrary appointments of faculty members in South Asian University (SAU) and inadequate facilities such as gaps in curriculum and absence of library services being provided to students of the University;

(b) if so, the details thereof;

(c) the steps Government is taking to improve the facilities in SAU;

(d) whether UGC norms have been fulfilled to qualify it as a university; and

(e) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI) : (a) to (c) The South Asian University has been established through an Inter-Governmental process of SAARC countries, namely, Afghanistan, Bangladesh, Bhutan, India, Maldives, Nepal, Pakistan and Sri Lanka. An Inter-Governmental Agreement was signed on behalf of SAARC Member States on April 4, 2007. The 7th SAARC Inter-Governmental Steering Committee on the establishment of South Asian University finalized the rules & regulations, academic structure and the business plan of South Asian University in September 2010. These have been approved by the Governing Board which again consists of representatives of SAARC member countries. The University follows procedure laid down in the rules and regulations including for recruitment of faculty members. The University at present offers eight Academic programmes. Curricula of these academic programmes have been developed by experts in respective fields and further fine-tuned by the faculty of the University. The University library has been in existence for a very short period and is the process of accumulating books and journals as per the recommendations of the Faculty Members. Several important digital databases have been subscribed and students and Faculties of South Asian University can access these through internet gateway provided by the Knowledge Commission of India. Government of India is committed to meet the capital cost of the University and provide

all necessary infrastructure to the University. Operational cost of the University is shared by all SAARC Member States.

(d) and (e) The University Grants Commission (UGC) Act, 1956 defines a University as follows: "University means a University established or incorporated by or under a Central Act, a Provincial Act or a State Act, and includes any such institution as may, in consultation with the University concerned, be recognized by the Commission in accordance with the regulations made in this behalf under this Act." The South Asian University has been established through an Act of Parliament, *viz.*, The South Asian University Act, 2008 (No. 8 of 2009), and therefore, falls squarely under the definition of University. Therefore, the question of South Asian University qualifying as a University as per UGC norms does not arise.

#### **IIM University**

1943. SHRI ANIL MADHAV DAVE :

SHRI BALAVANT *ALIAS* BAL APTE :

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government proposes to set up an overarching institution such as an IIM University that would offer a Master of Business Administration degrees instead of Post Graduate Diploma in Management to all the students enrolled in all IIMs; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI) : (a) No, Sir.

(b) Does not arise.

#### **Norms for setting up municipal schools**

1944. SHRI PIYUSH GOYAL : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government is considering relaxing norms for setting up municipal schools;

(b) if so, the details thereof;

(c) if not, the reasons therefor;

(d) whether Government has conducted any survey to estimate the number of unrecognized private schools in the country;